

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/2018/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the 7th April, 2021

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJH/21/131 dtd. 06.04.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted casual leave on 12.04.2021 along with permission to leave the station, with your official vehicle, at your own cost, from the evening of 10.04.2021 till the morning of 17.04.2021. The Chief Judicial Magistrate, Hojai and in his absence the next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1992/2019/A, dated 7.4.2021

Copy to:

1/ The Project Manager, Gauhati High Court, Guwahati.


JT.REGISTRAR (VIGILANCE)

R/S